

ITEM NO.1501

COURT NO.6

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 838/2019

M.K. RANJITSINH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

C.A. No. 3570/2022 (XVII)

W.P.(C) No. 549/2025 (X)

Date : 19-12-2025 These matters were called on for pronouncement of Judgment today.

For Petitioner(s) : Mr. Vikas Singh, Sr. Adv.

Mr. Shri Venkatesh, Adv.

Mr. Shryeshth Ramesh Sharma, Adv.

Ms. Kanika Chugh, Adv.

Ms. Priya Dhankhar, Adv.

Mr. Suhael Buttan, Adv.

Ms. Deepeika Kalia, Adv.

Ms. Drishti Rathi, Adv.

Mr. Nitin Saluja, AOR

Mr. Abhishek Thakur, Adv.

Mr. Sudeep Chandra, Adv.

Ms. Vasudha Singh, Adv.

Ms. Khushi, Adv.

Mr. Shyam Divan, Sr. Adv.

Mr. Prashanto Chandra Sen, Sr. Adv.

Ms. Sonia Dube, Adv.

Ms. Kanchan Yadav, Adv.

Ms. Surbhi Anand, Adv.

Ms. Anshula L Bakhru, Adv.

Mr. Arpith Jacob Varaprasad, Adv.

Ms. Saumya Sharma, Adv.

Mr. Tanishq Sharma, Adv.

Ms. Muskan Nagpal, Adv.

Mr. Sayantan Chanda, Adv.

M/s. Legal Options, AOR

Petitioner-in-person

For Respondent(s) : Mr. R Venkataramani, Attorney General for India

Ms. Aishwarya Bhati, A.S.G.

Mr. Raj Bahadur Yadav, AOR

Ms. Ruchi Kohli, Sr. Adv.
Mr. Chinmayee Chandra, Adv.
Mr. Chitvan Singhal, Adv.
Mr. Raman Yadav, Adv.
Mr. Kartikay Aggarwal, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Mukesh Kumar Singh, Adv.
Ms. Ameyvikrama Thanvi, Adv.
Dr. Arun Kumar Yadav, Adv.

Ms. Aishwarya Bhati, ASG
Ms. Shivika Mehra, Adv.
Mr. Anirudh Singh, Adv.
Mr. Gurmeet Singh Makker, AOR

Mr. Sandeep Kumar Jha, AOR

Mr. Shiv Mangal Sharma, A.A.G.
Ms. Nidhi Jaswal, AOR

Ms. Deepanwita Priyanka, AOR
Mr. Deepak Singh, Adv.

Mr. Guntur Pramod Kumar, AOR
Ms. Prerna Singh, Adv.
Mr. Keshav Singh, Adv.

Mr. Milind Kumar, AOR

Mr. Rahul Chitnis, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Sourav Singh, Adv.
Ms. Chitransha Singh Sikarwar, Adv.
Mr. Shrirang B. Varma, Adv.

Ms. Swati Ghildiyal , AOR

Mr. Sarad Kumar Singhania, AOR
Mr. Ramesh Thakur, Adv.

Mr. Sanchit Garga, AOR
Mr. Kunal Rana, Adv.
Mr. Shashwat Jaiswal, Adv.
Mr. Bhanu Pratap Singh, Adv.
Ms. Diksha Arora, Adv.

Mr. Somesh Chandra Jha, AOR
Ms. Saumya Dwivedi, Adv.
Mr. Animesh Rajoriya, Adv.
Mr. Tarun Bajaj, Adv.
Mr. Anand Kumar Singh, Adv.

Mr. Deependra Kumar Pathak, Adv.

Ms. Jesal Wahi, Adv.

Ms. Hemantika Wahi, AOR

Dr. Manish Singhvi, Sr. Adv.

Ms. Shalini Halder, Adv.

Mr. Rohit K. Singh, AOR

Mr. Pritam Bishwas, Adv.

Mr. Yashveer Singh, Adv.

Mr. Shivansh Pundir, Adv.

Mr. Kartikey Bansal, Adv.

Mr. Ranji Thomas, Sr. Adv.

Mr. V. N. Raghupathy, AOR

Mr. A. Karthik, AOR

M/S. Vkc Law Offices, AOR

Ms. Arti Singh, AOR

Mr. Aakashdeep Singh Roda, Adv.

Ms. Pooja Singh, Adv.

Mr. B P Singh, Adv.

Mr. Devendra Singh, AOR

Mr. Ankur Sood, AOR

Ms. Romila Mandal, Adv.

Mr. Prajwal Suman, Adv.

Mr. Dhaman Trivedi, Adv.

Mr. Vishrov Mukerjee, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR

Mr. Janmali Manikala, Adv.

Mr. Girik Bhalla, Adv.

Mr. Damodar Solanki, Adv.

Mr. Deepak Thakur, Adv.

Mr. Karun Sharma, Adv.

Ms. Anupama Ngangom, Adv.

Ms. Rajkumari Divyasana, Adv.

Mr. S. S. Shroff, AOR

Mr. Mahesh Agarwal, Adv.

Mr. Arshit Anand, Adv.

Ms. Madhavi Agarwal, Adv.

Ms. Kamakshi Sehgal, Adv.

Mr. E. C. Agrawala, AOR

Mr. Vikas Singh, Sr. Adv.
Mr. Shri Venkatesh, Adv.
Mr. Shryeshth Ramesh Sharma, Adv.
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Ms. Deepeika Kalia, Adv.
Ms. Drishti Rathi, Adv.
Ms. Vasudha Singh, Adv.
Mr. Abhishek Thakur, Adv.
Mr. Nitin Saluja, AOR
Mr. Sudeep Chandra, Adv.
Ms. Khushi, Adv.

Ms. Madhurima Tatia, AOR
Mrs. Priya Puri, AOR

1. Hon'ble Mr. Justice P.S. Narasimha pronounced the Reportable Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice A. S. Chandurkar.
2. The Writ Petitions and civil appeal are disposed of
3. Pending interlocutory application(s), if any, is/are disposed of.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
ASSISTANT REGISTRAR

(Signed Reportable Judgment is placed on the file)